

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-06(PB)/2018

IN THE MATTER OF:

IBM India Pvt. Ltd.

.... Applicant/Petitioner

v.

Global Infonet Distribution Pvt. Ltd.

.... Respondent

under Section 7

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner: Mr. Shwetabh Sinha & Mr. Ashmi Mohan,
Advocates

For the Respondent: Mr. Virender Ganda, Sr. Adv with Mr. Ashok Kumar
Ms. Anchalia, Ms. Aastha Trivedi, Mr. Himanshu
Harbola, & Ketan Madan Advocates

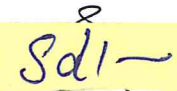
ORDER

Learned Counsel for the respondent requests for some time to file reply. Let reply be now filed within two weeks with a copy in advance to the Counsel for the petitioner.

Rejoinder, if any, be filed within a week thereafter with a copy in advance to the Counsel opposite.

List for arguments on 1st March, 2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)